TO BE ANSWERED ON THE 1ST AUGUST, 2023/ SRAVANA 10, 1945 (SAKA)

PREVENTION OF CYBER CRIMES

†1842.   SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether legal, technical and administrative measures adopted by the Government to prevent cyber crimes have yielded satisfactory results;

(b) if so, the details thereof along with the number of cyber crimes reported in the country, State-wise particularly in Madhya Pradesh during the last four years; and

(c) the other steps being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)

(a) to (c): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India. States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crimes. The Central Government supplements the initiatives of the State Governments through advisories and schemes for the capacity building of their Law Enforcement Agencies (LEAs).

The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2021. As per the data published by the NCRB, State/UT wise details of cases registered, persons arrested, persons charge-sheeted and persons convicted under cyber crimes (involving communication devices as medium/target) including Madhya Pradesh during the period from 2018 to 2021 are at the Annexure.

To strengthen the mechanism to deal with cyber crimes in a comprehensive and coordinated manner, the Central Government has taken many steps which, inter-alia, include the following:

i. The Ministry of Home Affairs has set up the 'Indian Cyber Crime Coordination Centre (I4C)' to deal with all types of cyber crime in the country, in a coordinated and comprehensive manner.

ii. A state-of-the-art National Cyber Forensic Laboratory (Investigation) has been established, as a part of the I4C, at New Delhi to provide early stage cyber forensic assistance to Investigating Officers (IOs) of State/UT Police.

iii. The Massive Open Online Courses (MOOC) platform, namely 'CyTrain' portal has been developed under the Indian Cyber Crime Coordination

Centre (I4C), for capacity building of police officers/judicial officers through online courses on critical aspects of cyber crime investigation, forensics, prosecution etc. along with certification. More than 38,700 Police Officers from States/UTs are registered and more than 19,300 Certificates issued through the portal.

iv. The 'National Cyber Crime Reporting Portal' (https://cybercrime.gov.in) has been launched, as a part of the I4C, to enable public to report incidents pertaining to all types of cyber crimes, with special focus on cyber crimes against women and children. Cyber crime incidents reported on this portal, their conversion into FIRs and subsequent action thereon are handled by the State/UT Law Enforcement Agencies (LEAs) concerned as per the provisions of the law.

v. The 'Citizen Financial Cyber Fraud Reporting and Management System', under I4C, has been launched for immediate reporting of financial frauds and to stop siphoning off funds by the fraudsters. So far, financial fraud transactions amounting to more than Rs. 570 Crore have been saved. A toll-free Helpline number '1930' has been operationalized to get assistance in lodging online cyber complaints.

vi. Seven Joint Cyber Coordination Teams have been constituted under I4C covering the whole country based upon cyber crime hotspots/

areas having multi jurisdictional issues by on boarding States/UTs to enhance the coordination framework among the LEAs of the States/UTs.

vii. The Ministry of Home Affairs has provided financial assistance to the tune of Rs. 122.24 crores under the 'Cyber Crime Prevention against Women and Children (CCPWC)' Scheme, to the States/UTs for their capacity building such as setting up of cyber forensic-cum-training laboratories, hiring of junior cyber consultants and training of LEAs' personnel, public prosecutors and judicial officers. So far, cyber forensic-cum-training laboratories have been commissioned in 33 States/UTs. So far, more than 23,500 LEA personnel, judicial officers and prosecutors have been provided training on cyber crime awareness, investigation, forensics etc.

viii. National Cyber Forensic Laboratory (Evidence) has been set up. Establishment of this laboratory provides the necessary forensic support in cases of evidence related to cyber crime, preserving the evidence and its analysis in line with the provisions of IT Act and Evidence Act; and reduced turnaround time.

ix. To spread awareness on cyber crime, the Central Government has taken steps which, inter-alia, include; dissemination of messages through SMS, I4C social media account i.e. Twitter handle

(@Cyberdost), Facebook(CyberDostI4C), Instagram(cyberdosti4c), Telegram(cyberdosti4c), Radio campaign, engaged MyGov for publicity in multiple mediums, organizing Cyber Safety and Security Awareness weeks in association with States/UTs, publishing of Handbook for Adolescents/Students, etc. The States/UTs have also been requested to carry out publicity to create mass awareness.

*****

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS), Persons Convicted(PCV) under Total Cyber Crimes during 2018-2021

SL	State/UT	2018						2019					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	1207	243	10	522	412	14	1886	235	3	452	344	5
2	Arunachal Pradesh	7	0	0	0	0	0	8	0	0	1	0	0
3	Assam	2022	201	3	1730	224	3	2231	349	13	1636	733	13
4	Bihar	374	229	0	357	330	0	1050	288	4	1014	519	17
5	Chhattisgarh	139	78	3	118	109	3	175	94	13	139	136	19
6	Goa	29	2	1	3	3	1	15	20	0	3	25	0
7	Gujarat	702	334	0	786	647	0	784	447	0	1083	1064	0
8	Haryana	418	184	5	260	252	5	564	188	6	314	288	10
9	Himachal Pradesh	69	25	0	19	27	0	76	20	2	44	24	2
10	Jharkhand	930	186	34	450	362	38	1095	344	19	402	568	19
11	Karnataka	5839	139	1	378	198	1	12020	111	9	446	183	10
12	Kerala	340	203	8	298	256	12	307	176	2	220	214	2
13	Madhya Pradesh	740	575	19	735	808	25	602	405	18	659	531	24
14	Maharashtra	3511	1052	10	2118	1449	22	4967	980	7	1739	1470	9
15	Manipur	29	0	0	8	0	0	4	0	0	8	0	0
16	Meghalaya	74	0	0	12	0	0	89	2	0	3	3	0
17	Mizoram	6	2	0	3	2	0	8	4	0	5	5	0
18	Nagaland	2	1	0	2	1	0	2	0	0	0	0	0
19	Odisha	843	219	0	254	284	0	1485	220	0	316	351	0
20	Punjab	239	80	5	258	118	7	243	90	5	259	118	9
21	Rajasthan	1104	232	2	418	411	3	1762	312	35	571	556	41
22	Sikkim	1	1	0	1	1	0	2	1	0	3	2	0
23	Tamil Nadu	295	131	11	326	185	11	385	113	8	400	161	10
24	Telangana	1205	480	0	699	601	0	2691	847	10	748	1564	11
25	Tripura	20	0	0	4	0	0	20	4	0	1	5	0
26	Uttar Pradesh	6280	2325	373	3437	3238	445	11416	3705	201	4324	5258	272
27	Uttarakhand	171	55	2	92	75	3	100	40	1	71	72	1
28	West Bengal	335	186	3	159	198	3	524	104	4	215	124	4
	TOTAL STATE(S)	**26931**	**7163**	**490**	**13447**	**10191**	**596**	**44511**	**9099**	**360**	**15076**	**14318**	**478**
29	A&N Islands	7	9	0	2	13	0	2	0	0	0	0	0
30	Chandigarh	30	13	3	13	13	3	23	9	5	14	14	6
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	3	0	0	1	0	0
32	Delhi	189	32	2	83	49	2	115	58	2	147	80	2
33	Jammu & Kashmir*	73	14	0	19	19	0	73	18	0	22	22	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	4	0	0	2	0	0	4	0	0	0	0	0
36	Puducherry	14	3	0	3	3	0	4	3	0	8	8	0
	TOTAL UT(S)	**317**	**71**	**5**	**122**	**97**	**5**	**224**	**88**	**7**	**192**	**124**	**8**
	TOTAL (ALL INDIA)	**27248**	**7234**	**495**	**13569**	**10288**	**601**	**44735**	**9187**	**367**	**15268**	**14442**	**486**

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018-19

*' Data of erstwhile Jammu & Kashmir State including Ladakh during during 2018-19

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS), Persons Convicted(PCV) under Total Cyber Crimes during 2018-2021

SL	State/UT	2020						2021					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	1899	314	6	475	446	9	1875	374	8	363	515	8
2	Arunachal Pradesh	30	1	0	12	1	0	47	3	0	5	3	0
3	Assam	3530	385	0	1717	395	0	4846	579	2	6096	931	2
4	Bihar	1512	651	0	751	727	0	1413	424	2	980	520	2
5	Chhattisgarh	297	152	3	209	188	3	352	200	0	260	245	0
6	Goa	40	6	0	15	15	0	36	18	0	42	22	0
7	Gujarat	1283	475	0	942	906	0	1536	715	0	1395	1394	0
8	Haryana	656	221	0	347	323	0	622	326	3	647	601	4
9	Himachal Pradesh	98	31	0	46	39	0	70	63	1	68	77	1
10	Jharkhand	1204	462	125	820	791	131	953	400	25	1414	1215	45
11	Karnataka	10741	2842	2	489	2916	2	8136	5801	10	615	5967	12
12	Kerala	426	161	0	299	179	0	626	287	2	447	345	2
13	Madhya Pradesh	699	445	14	692	598	15	589	487	50	803	802	119
14	Maharashtra	5496	902	3	1735	1238	3	5562	1428	23	2475	1914	60
15	Manipur	79	0	0	17	0	0	67	2	0	31	2	0
16	Meghalaya	142	1	0	9	7	0	107	6	0	2	8	0
17	Mizoram	13	8	2	4	8	2	30	20	3	31	21	3
18	Nagaland	8	0	0	0	0	0	8	0	0	1	0	0
19	Odisha	1931	282	0	369	396	0	2037	313	0	363	412	0
20	Punjab	378	106	1	298	162	1	551	188	4	416	247	4
21	Rajasthan	1354	340	24	541	520	32	1504	502	23	861	864	40
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	782	135	7	516	237	9	1076	147	6	612	198	8
24	Telangana	5024	939	280	1169	1158	282	10303	1361	19	1478	2179	21
25	Tripura	34	5	0	6	5	0	24	10	0	8	10	0
26	Uttar Pradesh	11097	4987	642	6491	6427	878	8829	4407	292	6887	6006	387
27	Uttarakhand	243	58	0	93	80	0	718	158	0	207	266	0
28	West Bengal	712	178	0	203	313	0	513	307	17	246	336	17
	TOTAL STATE(S)	**49708**	**14087**	**1109**	**18265**	**18075**	**1367**	**52430**	**18526**	**490**	**26753**	**25100**	**735**
29	A&N Islands	5	5	0	3	5	0	8	3	0	12	4	0
30	Chandigarh	17	3	1	4	3	2	15	6	0	9	7	0
31	D&N Haveli and Daman & Diu	3	1	0	1	1	0	5	2	0	4	4	0
32	Delhi	168	61	0	107	77	0	356	157	1	494	336	1
33	Jammu & Kashmir	120	14	0	33	23	0	154	49	0	102	60	0
34	Ladakh	1	0	0	0	0	0	5	0	0	0	0	0
35	Lakshadweep	3	0	0	2	0	0	1	1	0	0	1	0
36	Puducherry	10	5	0	5	5	0	0	0	0	0	0	0
	TOTAL UT(S)	**327**	**89**	**1**	**155**	**114**	**2**	**544**	**218**	**1**	**621**	**412**	**1**
	TOTAL (ALL INDIA)	**50035**	**14176**	**1110**	**18420**	**18189**	**1369**	**52974**	**18744**	**491**	**27374**	**25512**	**736**

Source: Crime in India